

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT-III)

Item No. 113
IB-432(ND)/2019

IN THE MATTER OF:

Mr. Arun Kumar Sinha
Vs.
M/s.Three C Homes Pvt. Ltd.

....Applicant/petitioner

.....Respondent

Order under Section 7 of IBC

Order delivered on 01.07.2022

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH KUMAR SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Aditi Sinha for the Applicants in
I.A. No. 2830 / 2022, Md. Aman Sheikh, Advocate
for YEIDA

For the Respondent

:

ORDER

IA-2830/2022:-

Notice of the application to the Suspended Board of Directors.
Reply, if any, be filed before the next date of hearing.
List the matter on 19.07.2022.

—Sd—

(RAMALINGAM SUDHAKAR)
PRESIDENT

—Sd—

(AVINASH KUMAR SRIVASTAVA)
MEMBER (TECHNICAL)